

DIVISION BENCH  
COURT - II

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/70(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> AUGUST, 2022, 02:00 P.M**

IN THE MATTER OF	KUMKANG KIND CO. LTD. VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Counsel / Authorised Representative appeared physically/through video conference:**

For OC : Mr. Archit Virmani, Adv.  
Ms. Payoja Gandhi, Adv.

For CD : Mr. Shaunak Mitra, Adv.  
Mr. Aditya Sarkar, Adv.

**ORDER**

1. Ld. Counsel on both sides present.
2. Ld. Counsel for the Financial Creditor states that the matter has been fully and finally settled between the parties and in terms of the settlement Rs.70 Lakhs has been received by the Financial Creditor today at 12.45 P.M. The balance amount of US\$ 1,73,144 shall be paid in two tranches; one on 10/08/2022 and the other on 10/09/2022.
3. In view of the settlement between the parties, Ld. Counsel for the Financial Creditor seeks permission to withdraw the petition. The permission is granted. C.P.(IB)/70(KB)2021 is disposed of as withdrawn.
4. File be consigned to the records.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**

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